

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3171/2007

(From the judgement and order dated 06/12/2005 in LPA No. 113/2004 of
the HIGH COURT OF JHARKHAND AT RANCHI)

AKHILESH KUMAR SINGH

Petitioner(s)

VERSUS

STATE OF JHARKHAND & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 13/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. Mohan Pandey,Adv.

For Respondent(s) Mr. Nitish Massey,Adv.
Mr. Ajit Kumar Sinha,Adv.UPON hearing counsel the Court made the following
ORDER

Delay condoned.

Heard the learned counsel for the parties at length.

Judgment reserved.

(A.S. BISHT)
COURT MASTER(PUSHAP LATA BHARDWAJ)
COURT MASTER